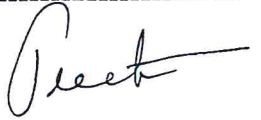



**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :**  
**PETITION NUMBER : CP/680/(IB)/2017**  
**NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD**  
**NAME OF THE RESPONDENT(S) : PRASHANTH PROPERTIES PVT LTD**  
**UNDER SECTION : 9 RULE 6**

S.No.	Name (in Capital)	Represented by	Signature
1.	Preethi S. Ansu for Rajagopal & Rajmahan Advocates	Petitioner	
2.	M. Gopinathan for K.S. Karthik Raja Advocate	Respondent	

**ORDER**

Both the counsels are present and filed a joint memo stating that the matter has been settled between the parties. Joint memo of settlement is filed. Taken on record. Matter is disposed of as closed.

- s.d -  
**(S.VIJAYARAGHAVAN)**  
MEMBER (TECHNICAL)  
/pb/

- s.d -  
**(K.ANANTHA PADMANABHA SWAMY)**  
MEMBER (JUDICIAL)